

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 138/17 in CP(IB) No. 20/ BB/ 17	-	For confirmation of change of IRP	Rule 7 of IB	Aegan Industries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)

**RAJESH S.  
ADVOCATE**

8123976974

*Secured Creditor Rajesh*

2)

*Ravindra Beleyur*  
(RAVINDRA BELEYUR)  
RESOLUTION PROFESSIONAL

**ORDER**

Matter is listed today for confirmation of R.P as per order of this Tribunal dated 13/10/2017 in I.A 139/17. IBBI-New Delhi gave confirmation for the appointment of Mr. Ravindra Beleyur as R.P in their letter dated 30/10/2017. Therefore, Tribunal confirmed the appointment of Mr. Ravindra Beleyur as R.P in this case and he is directed to discharge his function as per I & B Code.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**